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SLP(C)No. 6938 OF 2002  
ITEM No.33

Court No. 6

SECTION IVA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6938/2002

(From the judgement and order dated 22/02/2002 in WP 4946/98  
of The HIGH COURT OF CHHATTISGARH AT BILASPUR)

NATIONAL FERTILIZERS LTD. & ORS.

Petitioner (s)

VERSUS

SOMVIR SINGH

Respondent (s)

(With prayer for interim relief)

Date : 20/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. Ghanshyam Joshi,Adv.

For Respondent (s)

Ms. Renu George, Adv.  
Mr. Dinesh Kumar Garg,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Adjourned by two weeks at the request of the learned  
counsel for the respondent.

.SP1

(Pawan Kumar)  
Court Master

(Prem Prakash)  
Court Master